

Bill to provide for abolition of public and private schools in India."

The motion was adopted

PROF. SAIFUDDIN SOZ: I introduce the Bill.

17.18 hrs.

CONSTITUTION (SCHEDULED CASTES) ORDER (AMENDMENT) BILL*

(Amendment of the Schedule)

[English]

SHRI KHEMOCHANDBHAI SOM-ABHAI CHAVDA (Patan): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950.

MR. CHAIRMAN: The question is

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

The motion was adopted

SHRI KHEMOCHANDBHAI SOM-ABHAI CHAVDA: I introduce the Bill.

17.19 hrs.

CROP INSURANCE SCHEME BILL*

[English]

PROF. N.G. RANGA (Guntur): I beg to move for leave to introduce a Bill to provide for a comprehensive Crop Insurance Scheme and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave to granted to introduce a Bill to provide for a comprehensive Crop Insurance Scheme and for matters connected therewith."

The motion was adopted

PROF. N.G. RANGA: I introduce the Bill.

[English]

SHRI INDRAJIT GUPTA (Midnapore): Mr. Chairman, Sir, Mr. Deshmukh is trying to draw your attention to the fact that last Friday an unfinished discussion on his Resolution had ended.

MR. CHAIRMAN: I am aware of it. I am actually trying to help him. I am giving permission for Members to introduce the Bills.

These will not be taken up in this session.

(Interruptions)

MR. CHAIRMAN: It will be taken up between now and six o'clock. I am actually trying to work for him. He does not recognise

17.20 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new Article 19A)

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."